

**GOVERNMENT OF INDIA
LABOUR
LOK SABHA**

UNSTARRED QUESTION NO:2598
ANSWERED ON:06.12.2000
CLOSURE OF SMALL SCALE INDUSTRIES
MOHAN PONNUSWAMY

Will the Minister of LABOUR be pleased to state:

- (a) the total number of industrial workers with number of industries in Delhi;
- (b) whether a large number of industrial workers staged a dharna on September 25, 2000 at Jantar Mantar to protest against the impending closure of small scale industries in Delhi; and
- (c) if so, the steps the Government propose to prevent loss of employment of workers?

Answer

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI MUNI LALL)

(a) : Such information is not maintained centrally.

(b) & (c) : Deputy Commissioner of Police, New Delhi, has informed that no such dharna of industrial workers was staged at Jantar Mantar on 25.9.2000. However, about 300/400 workers of Laghu Udyog Sangarsh Samiti protested/demonstrated against the proposed shifting of Laghu Udyog.

The Hon`ble Supreme Court of India vide Orders dtd.8.7.96 in IA No.22 irCWP No.4677 of 1985 - M.C.Mehta Vs. Union of India & Ors. has Ordered the closure of 168 industrial units w.e.f. 30-11-96 located in NCT of Delhi as they were found to be hazardous/noxious/heavy and large industries as per the Master Plan of Delhi 2001. In addition the Hon`ble Supreme Court in the matter has also issued orders between July and December, 1996 ordering closure of more similar units.

According to the available information, Delhi Government has taken steps to identify locations for setting up industrial Estates to rehabilitate the industries and prevent loss of employment.